

It is, however, for the respective State Governments/Union Territories to take appropriate action in such cases.

रेलवे वैन से चुराये गये कारतूस

*185. श्री रामनाथ बुबे : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जनवरी-फरवरी, 1982 में मध्य रेलवे के मानिकपुर रेलवे स्टेशन अथवा इसके आस-पास के किसी स्थान पर रेलवे वैन से सात लाख रुपये मूल्य के सेना के कारतूसों की बारह पेटियाँ चुराई गई थीं ;

(ख) क्या उपरोक्त मामले में अब तक मुजरिमों को गिरफ्तार कर लिया गया है और चुराया गया माल बरामद कर लिया गया है ;

(ग) क्या यह सच है कि रेलवे सामान को चुराने वाला गिरोह इस क्षेत्र में लम्बे अर्से से सक्रिय है ; और

(घ) इस बारे में सरकार द्वारा क्या कार्यवाही की जा रही है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :

(क) 30-1-82 को मध्य रेलवे के सतना-मानिकपुर खंड के इटवाडण्डेला स्टेशन के निकट एक माल डिब्बे से लगभग 13,000 रुपये मूल्य की 11 पेटियाँ, जिनमें 12,760 कारतूस थे, चोरी हो गयी थीं ।

(ख) जी नहीं । बहरहाल, 10 सुरक्षित कंटेनर, जिनमें से प्रत्येक में 580 कारतूस थे, और 3,145 कारतूस खुली हालत में बरामद हुए ।

(ग) जी नहीं ।

(घ) राजकीय रेलवे पुलिस स्टेशन, मानिकपुर (उत्तर प्रदेश) में भारतीय दंड संहिता की धारा 379 के तहत मामला संख्या 7 दर्ज किया गया है और उत्तर प्रदेश के खुफिया विभाग द्वारा इसकी तफतीश का काम शुरू कर दिया गया है । एहतियात के तौर पर उत्तर प्रदेश सरकार ने इस क्षेत्र में अपराधों की रोकथाम के लिए राजकीय रेलवे पुलिस तथा जिला पुलिस की सहायता के लिए पी०ए०सी० के जवानों को भी तैनात कर दिया है ।

Conversion of Samastipur-Darbhanga Line

*186. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) progress of work of conversion of Samastipur-Darbhanga M. G. Line since its inauguration;

(b) whether Sakri-Hasanpur new line construction is our Schedule; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Two tenders for construction of temporary offices and staff quarters at Samastipur and miscellaneous works at Laheria Serai have been opened and are under finalisation.

(b) and (c). No Sir. Due to paucity of funds it has not been possible to start construction of the new line in the field. However, field work for final location of alignment and preparation of land plans has been completed. The earlier estimate for this work is being updated by N.E. Railway. The work will be taken up in

the field after the fund situation for construction of 'New Lines' improves.

Railway Staff Colleges

851. SHRI K. PRADHANI: Will the Minister of RAILWAYS be pleased to state :

(a) the total number of Railway Staff Colleges functioning in the country at present;

(b) whether Government have a proposal to open some new Railway Staff Colleges to provide intensive training to the employees of the railways;

(c) if so, when such colleges are going to be opened;

(d) the names of places where such colleges are proposed to be located;

(e) whether any such college has been proposed to be set up in Orissa; and

(f) if so, the progress made, so far, in implementing the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) There is only one Railway Staff College at Baroda which imparts training to officers of all Departments in various types of courses. There is no proposal to open another new Staff College. Apart from this, there are 3 Central Training Institutes viz., Indian Railways Institute of Advanced Track Technology, Pune, Indian Railways Institute of Signal Engineering and Telecommunications, Secunderabad, Indian Railway Institute of Mechanical & Electrical Engineering, Jamalpur, for imparting specialised training to officers/supervisors belonging to Civil Engineering, Signal & Telecommunication & Mechanical Departments respectively.

There are about 160 Training Schools /Centres to impart training to non-gazetted staff.

(b) to (f) Presumably the reference is to the Training Schools meant for non-gazetted staff as distinct from Staff

College at Baroda which imparts training to officers. Information in this regard is being collected and will be placed on the table of the Sabha.

Veto Powers in U.N.O.

1852. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have made any proposal in the U.N.O. or any other International Conference for abolition of the Veto Powers in the U.N.O.; and

(b) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) Does not arise.

Compensation paid under Section 82-A of Indian Railways Act

1853. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total amount of compensation the Railway administration have granted during the last two years under section 82-A of the Indian Railways Act; and

(b) details of amount of compensation under the different categories like death, injury etc. mentioned in that section ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) A sum of Rs. 63.26 lakhs was paid as compensation during the last two financial years (1979-80 and 80-81). The amount of compensation payable in case of death or total disablement is Rs. 50,000/- and for other injuries the amount ranges from Rs. 10,000/-